

**CENTRAL ADMINISTRATIVE TRIBUNAL,
Nagpur Circuit Bench**

OA No. 2013/2021

Date of decision : 18.03.2021

Coram: Dr. Bhagwan Sahai, Member (A)

Sau. Deokabai W/o Madan Gujar,
Age: 54 years, Occ: Housewife,
R/o. Dhamangaon File, Railway Colony,
Station Area, Mutizapur,
Tah: Murtizapur, District: Akola - 444 107.

... **Applicant.**
(By Advocate Shri A B Bambal).

Versus

1. Union of India,
Through General Manager, Central Railway,
Mumbai CSTM - 400 001.
2. Financial Advisor & Chief Accounts
Officer (Pen),
Central Mumbai CSTM- 400 001.
3. Senior Divisional Finance Manager,
D.R.M.'s Office, Bhusawal Division,
Central Railway, Bhusawal- 425 201.
4. Divisional Railway Manager (P), Nagpur,
D.R.M.'s Office, Bhusawal Division,
Central Railway, Bhusawal- 425 201.

... **Respondents.**
(By Advocate Shri Alok Upasani).

Order (Oral)

Per : Dr. Bhagwan Sahai, Member (A) .

Present:

Advocate Shri A B Bambal for the applicant.

Advocate Shri Alok Upasani for the
respondents.

2. Heard both the counsels. The OA is admitted. In the OA, it has been submitted that in pursuance to order of the Tribunal dt. 01.08.2018 in OA No. 2144/2018, the respondents have considered the applicant's representation dt. 20.01.2018 and thereafter on 19.03.2020, ADFM(Pension) BSL, Office of Senior Divisional Finance Manager, Central Railway, Bhusawal, has sent a letter to FA&CAO(Pension) CST, Mumbai to return the Original PPO of Late Shri Ramprasad Bhola and his wife Late Smt. Supatabai Kaithwas to authorize payment of family pension in favour of Smt. Deokabai i.e. the present applicant in the OA who is a divorced daughter of late Shri Ramprasad Bhola and smt Subadrbai along with last pension paid certificate(Basic Pension + DA) and other allowances, paid with dates, and month and to certify that no over payment is to be recovered. However, the FA&CAO (Pension, CSTM) has not yet replied to the letter dt. 19.03.2020.

3. Therefore, in the OA, the applicant seeks direction to respondent No.3 to issue PPO to her and to pay monthly pension along with arrears and interest from 22.09.2015. The applicant's counsel submits that the applicant

will be satisfied if this OA is disposed of with direction to FA&CAO(Pension, CSTM), respondent No.2 to expedite action in response to the letter of 19.03.2020 from the office of Senior Divisional Finance Manager, Bhusawal. Shri Upasani has no objection to this.

4. In view of these submissions, this OA is disposed of at admission stage with direction to respondent No.3 to take necessary action in response to the letter of 19.03.2020, sent by Office of Senior Divisional Finance Manager, Central Railway, Bhusawal within two weeks from the date of receipt of certified copy of this order and thereafter within one week communicate it to the applicant. No costs.

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

50/03/21

